

Annual Financial Statements Financial Year 2019-20

Thakur, Vaidyanath Aiyar & Co. *Chartered Accountans* 221-223 Deen Dayal Upadhyay Marg New Delhi-110002



THAKUR, VAIDYANATH AIYAR & CO.

Chartered Accountants New Delhi, Mumbai, Kolkata, Chennai. Patna and Chandigarh 221-223, Deen Dayal Marg, New Delhi-110002

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Independent Auditor's Report

To the Governing Council The Indian Law Institute

Report on the Audit of the Financial Statements

Opinion:

We have audited the accompanying financial statements of **The Indian Law Institute**, which comprise the Balance Sheet as at March 31st, 2020, and the Statement of Income and Expenditure for the year then ended, and notes to the financial statements, including a summary of significant accounting policies and other explanatory information.

In our opinion and to the best of our information and according to the explanations given to us, the accompanying financial statements of the Institute, read together with Accounting Policy and Notes to Accounts have been prepared in accordance with the applicable Laws, in the manner so required and give a true and fair view in conformity with the other accounting principles generally accepted in India.

Basis for Opinion:

We conducted our audit in accordance with the Standards on Auditing (SAs). Our responsibilities under those Standards are further described in the Auditor's Responsibilities for the Audit of the Financial Statements section of our report. We are independent of the organization in accordance with the Code of Ethics issued by the Institute of Chartered Accountants of India (ICAI) together with the ethical requirements that are relevant to our audit of the financial statements under the provisions of the Act, and we have fulfilled our other ethical responsibilities in accordance with these requirements and the Code of Ethics. We believe that the audit evidence we have obtained is sufficient and appropriate to provide a basis for our opinion.

Responsibilities of Management for the Financial Statements:

Management of the Institutes responsible for the preparation of these financial statements in accordance with applicable Laws and for such internal control as management determines is necessary to enable the preparation of financial statement that are free from material misstatement, whether due to fraud or error and that give a true and fair view of the financial position, financial performance in accordance with the accounting principles generally accepted in India, including the applicable Accounting Standards. In preparing the financial statements, management is responsible for assessing the entity's ability to continue as a going concern, disclosing, as applicable, matters related to going concern and using the going concern basis of accounting





unless management either intends to liquidate the entity or to cease operation, or has no realistic alternative but to do so. Those charged with governance are responsible for overseeing the entity's financial reporting process.

Auditor's Responsibilities for the Audit of the Financial Statements:

Our objectives are to obtain reasonable assurance about whether the financial statements as a whole are free from material misstatement, whether due to fraud or error and to issue an Auditor's Report that includes our opinion. Reasonable assurance is a high level of assurance, but is not a guarantee that an audit conducted in accordance with SAs will always detect a material misstatement when it exists. Misstatements can arise from fraud or error and are considered material if, individually or in the aggregate, they could reasonably be expected to influence the economic decisions of users taken on the basis of these financial statements.

As part of an audit in accordance with SAs, we exercise professional judgment and maintain professional skepticism throughout the audit. We also:

- Identified and assessed the risks of material misstatement of the financial statements, whether due to fraud or error, design and perform audit procedures responsive to those risks, and obtain audit evidence that is sufficient and appropriate to provide a basis for our opinion. The risk of not detecting a material misstatement resulting from fraud is higher than for one resulting from error, as fraud may involve collusion, forgery, intentional omissions, misrepresentations, or the override of internal control.
- Obtained an understanding of internal financial controls relevant to the audit in order to design audit procedures that are appropriate in the circumstances, but not for the purpose of expressing an opinion on the effectiveness of the entity's internal control.
- Evaluated the appropriateness of accounting policies used and the reasonableness of accounting estimates and related disclosures made by management.
- We communicated with those charged with governance regarding, among other
 matter, the planned scope and timing of the audit and significant audit findings,
 including any significant deficiencies in internal control that way identified during
 our audit.

Report on other Legal and Regulatory Requirements:

- a. We have sought and obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purposes of our audit.
- b. in our opinion, proper books of account as required by relevant laws have been kept by the Institute
- c. So far as it appears from our examination of those books including the returns / reports received from the regional offices not visited by us.





- d. The Balance Sheet and the Statement of Income and Expenditure, dealt with by this Report are in agreement with the books of account and returns received from the regional offices not visited by us.
- e. In our opinion, the aforesaid financial statements comply with the Accounting Standards to the extent applicable.

For Thakur, Vaidyanath Aiyar & Co.

Chartered Accountants

FRN: 000038N

(Anil K. Thakur)

Partner M. No.: 088722

UDIN: 20088722 AAABII480

Place: New Delhi

Date: 2 4 DEC 2020







Bhagwandas Road, New Delhi

BALANCE SHEET as at 31st March, 2020

	Schedule	As at 31.03.2020	As at 31.03.2019
		(Rs.)	(Rs.)
SOURCES OF FUNDS			
Capital Assets Fund	1	14,32,153	18,70,826
General Fund	2	1212,34,213	1251,94,323
Plan Grant from UGC	3	308,66,527	347,66,837
Specific Funds	4	210,93,652	193,55,690
Project Funds	5	-	5,86,084
Current Liabilities	6	123,61,845	88,13,522
TOTAL		1869,88,390	1905,87,282
APPLICATION OF FUNDS			
Fixed Assets	7		
Gross Block		1157,29,063	1143,85,034
Less: Accumulated Depreciation		862,79,803	808,42,871
Net Block		294,49,260	335,42,163
Capital Work-in-Progress		-	
Investments	8	1251,17,772	1212,11,308
Current Assets, Deposits and Advances	8 9	324,21,358	358,33,811
TOTAL		1869,88,390	1905,87,282

Significant Accounting Policies & Notes to Accounts

22

Shreenibas Chandra Prusty

(Dy. Registrar)

(Registrar)

Schedule Nos. 1 to 22 form an integral part of the Accounts

Prof. (Dr.) Manoj Kumar Sinha

(Director)

As per our report of even date attached for Thakur, Vaidyanath Aiyar & Co. Chartered Accountants

FRN: 000038N

Anil K. Thakur (Partner)

M.No.088722 UDIN:

Place: New Delhi

Date: ,2 4 DEC 2020

(Chief Accountant)





Bhagwandas Road, New Delhi

INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31st MARCH, 2020

	Schedule	Year Ended 31.03.2020	Year Ended 31.03.2019
		(Rs.)	(Rs.)
INCOME			
Grant-in-aid	10	300,00,000	400,00,000
Rent	11	145,02,282	143,18,089
Fees	12	174,60,785	187,56,661
Project Grants	13	-	24,60,991
Interest	14	72,44,141	73,76,518
Sale of Journals and other publications	15	8,14,714	3,68,935
Miscellaneous Income	16	6,15,732	10,13,971
Old Liabilities Written Back		-	
Closing Stock of Publication		16,79,023	14,68,409
TOTAL (i)		723,16,677	857,63,574
EXPENDITURE			
Salaries & Allowances	17	564,84,787	597,40,152
Administrative Expenses	18	127,22,315	102,18,637
Journal and Publication Expenses	19	22,12,842	23,64,842
Lectures, Seminars and Course Expenses	20	22,90,485	18,26,616
Project Expenses	21	-	24,60,991
Depreciation on Fixed Assets	7	10,97,949	9,98,014
Opening Stock of Publication		14,68,409	13,48,942
Total (ii)		762,76,787	789,58,194
Surplus/ (Deficit) for the year transferred to General	Fund(i - ii)	(39,60,110)	68,05,380

Significant Accounting Policies & Notes to Accounts

22

Schedule Nos. 1 to 22 form an integral part of the Accounts

As per our report of even date attached for Thakur, Vaidyanath Aiyar & Co. Chartered Accountants

FRN: 000038N

Anil K. Thakur (Partner)

M.No.088722 UDIN:

Prof. (Dr.) Manoj Kumar Sinha

(Director)

Shreenibas Chandra Prusty

(Registrar)

thisma Dr. A. K. Verma

(Dy. Registrar)

Ashish Bawa (Chief Accountant)

Place: New Delhi

Date: ,2 4 DEC 2020







Bhagwandas Road, New Delhi

RECEIPT & PAYMENT ACCOUNT FOR THE YEAR ENDED 31st MARCH, 2020

		Year Ended 31.03.2020		<u>Year Ended</u> 31.03.2019
	(Rs.)	(Rs.)	(Rs.)	(Rs.)
RECEIPT	(110.)	(1.0.)	(110.)	(110.)
Grant-in-aid from Ministry of Law & Justice		300,00,000		400,00,000
Grant from UGC				-
Rent		39,01,747		135,07,97
Fees		138,38,785		186,39,78
Interest		4,60,670		4,60,92
Sale of Journals and other publications		8,14,714		3,68,93
Miscellaneous Income		1,28,016		10,42,59
Specified Funds		3,26,204		55,00
Current Liabilities		67,25,030		22,08,84
Project Grants		2,95,400		17,79,21
Investments		244,95,136		205,88,50
Current Assets, Deposits and Advances		161,02,494		28,81,23
Opening Balances:				
Cash in hand	10,935		13,383	
Cash at Bank	189,26,515	189,37,450	100,22,977	100,36,36
TOTAL		1160,25,646		1115,69,37
PAYMENT				
Salaries & Allowances		409,27,165		440,10,43
Administrative Expenses		111,74,193		103,68,35
Journal and Publication Expenses		24,82,365		18,05,44
Lectures, Seminars and Course Expenses		17,99,361		13,56,07
Grant from UGC				37,28,94
Project Grants		6,40,876		13,96,50
Current Liabilities		192,15,727		176,81,59
Fixed Assets		13,40,554		24,09,81
Investments		200,00,000		30,00,00
Current Assets, Deposits and Advances		59,26,776		68,74,75
Closing Balances:				
Cash in hand	9,672		10,935	
Cash at Bank	125,08,957	125,18,629	189,26,515	189,37,45
TOTAL	THE PERSON NAMED IN STREET	1160,25,646		1115,69,375

for Thakur, Vaidyanath Aiyar & Co.

Chartered Accountants

FRN: 000038N

Anil K. Thakur

(Partner)

M.No.088722

UDIN:

Prof. (Dr.) Manoj Kumar Sinha

(Director)

Shreenibas Chandra Prusty

(Registrar)

Dr. A. K. Verma (Dy. Registrar)

Ashish Bawa (Chief Accountant)

Place: New Delhi

Date: ,2 4 DEC 2020





	As At 31.03.2020		As At 31.03.2019
SCHEDULE - 1			
CAPITAL ASSETS FUND			
	(Rs.)		(Rs.)
Balance as on 01.04.2019 Less: Assets written off during the year	18,70,826		23,78,830
one: Transferred to Assumulated Depresiation	18,70,826		23,78,830
Less: Transferred to Accumulated Depreciation	4,38,673		5,08,004
	14,32,153		18,70,82
	As At 31.03.2020		As At 31.03.2019
SCHEDULE - 2			
GENERAL FUND			
	(Rs.)		(Rs.)
Balance as on 01.04.2019	1251,94,323		1183,88,943
Add: Amount transferred from Income & Expenditure Account	(39,60,110)		68,05,380
	1212,34,213		1251,94,32
	As At		As At
SCHEDULE 2	31.03.2020		31.03.2019
SCHEDULE - 3			
PLAN GRANT FROM UGC	(Pe)		(Pa)
PLAN GRANT FROM UGC Balance as on 01.04.2019	(Rs.) 347,66,837	London London	(Rs.) 439,45,515
Balance as on 01.04.2019			
Balance as on 01.04.2019 ADD: Grant received during the year			
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant		14,40,331	
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year		14,40,331 47,200	
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty		H 14 H 15 K 17 Y	
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications		47,200	
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses		47,200 1,00,000	439,45,515 - -
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses		47,200 1,00,000 7,33,802	439,45,515 - - 41,00,994
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses - Subscription of Online Journals/Database	347,66,837	47,200 1,00,000 7,33,802	
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses - Subscription of Online Journals/Database	347,66,837 - - 39,00,310	47,200 1,00,000 7,33,802	439,45,515 - - 41,00,994 50,77,684
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses - Subscription of Online Journals/Database - Depreciation on Fixed Assets (Plan)	347,66,837 - - 39,00,310 ** 308,66,527	47,200 1,00,000 7,33,802	41,00,994 50,77,684
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses - Subscription of Online Journals/Database - Depreciation on Fixed Assets (Plan) ** ** ** ** ** ** ** ** **	347,66,837 - - 39,00,310 ** 308,66,527	47,200 1,00,000 7,33,802	41,00,994 50,77,684 ** 347,66,83
Balance as on 01.04.2019 ADD: Grant received during the year ADD: Interest on unutilized Grant LESS: Plan Expenditure incurred during the year - Payment to Guest Faculty - Digitization of Publications - Meeting & Seminar Expenses - Repair & Maintenance Expenses - Subscription of Online Journals/Database - Depreciation on Fixed Assets (Plan)	347,66,837 - - 39,00,310 ** 308,66,527	47,200 1,00,000 7,33,802	41,00,994 50,77,684



	As At 31.03.2020	As At 31.03.2019
SCHEDULE - 4	31.03.2020	31.03.2019
SPECIFIED FUNDS		
	(Rs.)	(Rs.)
ife Membership Fund		
Balance as on 01.04.2019	154,21,981	139,68,388
Add: Interest/ Dividend on the investment of the fund Add: Fee received during the year	11,26,596 3,26,204	10,22,343 4,31,250
Less: Amount refunded during the year	5,20,204	4,51,250
Sub-Total (A)	168,74,781	154,21,98
Sulakhna Devi Fund		
Balance as on 01.04.2019	5,54,678	5,18,219
Add: Interest for the year on the investment of the fund	39,273	36,459
Sub-Total (B)	5,93,951	5,54,67
2.14 Martin 5		
Gold Medal Fund Balance as on 01.04.2019	33,79,031	31,48,830
Add: Received during the year	-	51,40,030
Add: Interest for the year on the investment of the fund Less; Gold Medal Expenses during the year	2,45,889	2,30,201
Sub-Total (C)	36.24.920	33,79,03
Grand Total (A+B+C)	210,93,652	193,55,69
Grand Total (A+B+C)	210,93,652	193,55,69
Grand Total (A+B+C)	As At	As At
Grand Total (A+B+C)		
Grand Total (A+B+C) SCHEDULE - 5	As At	As At
SCHEDULE - 5	As At	As At
SCHEDULE - 5 PROJECT FUNDS	As At	As At 31.03.2019 (Rs.)
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice	As At 31.03.2020	As At 31.03.2019 (Rs.) 75,000
SCHEDULE - 5 PROJECT FUNDS	As At 31.03.2020	As At 31.03.2019 (Rs.) 75,000 5,11,084
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice	As At 31.03.2020	As At 31.03.2019 (Rs.) 75,000 5,11,084
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice	As At 31.03.2020	As At 31.03.2019 (Rs.) 75,000 5,11,084
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice	As At 31.03.2020 (Rs.)	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice	As At 31.03.2020 (Rs.) - - - -	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs SCHEDULE - 6	As At 31.03.2020 (Rs.) - - - -	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs	As At 31.03.2020 (Rs.) - - - - - As At 31.03.2020	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084 As At 31.03.2019
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs SCHEDULE - 6	As At 31.03.2020 (Rs.) - - - -	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084 As At 31.03.2019
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs SCHEDULE - 6 CURRENT LIABILITIES Expenses Payable	As At 31.03.2020 (Rs.) - - - As At 31.03.2020 (Rs.) 84,83,642	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084 As At 31.03.2019 (Rs.) 60,60,533
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs SCHEDULE - 6 CURRENT LIABILITIES Expenses Payable Security Deposit	As At 31.03.2020 (Rs.) As At 31.03.2020 (Rs.) 84,83,642 16,44,908	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084 As At 31.03.2019 (Rs.) 60,60,533 14,97,186
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs SCHEDULE - 6 CURRENT LIABILITIES Expenses Payable Security Deposit Earnest Money Deposit	As At 31.03.2020 (Rs.)	As At 31.03.2019 (Rs.) 75,000 5,11,084 5,86,084 As At 31.03.2019 (Rs.) 60,60,533 14,97,186 1,21,500
SCHEDULE - 5 PROJECT FUNDS Project - Ministry of Social Justice Project - Ministry of External Affairs SCHEDULE - 6 CURRENT LIABILITIES Expenses Payable Security Deposit	As At 31.03.2020 (Rs.) As At 31.03.2020 (Rs.) 84,83,642 16,44,908	(Rs.) 75,000 5,11,084 5,86,084 As At 31,03,2019



EIXED ASSETS

Particulars	Rate of Dep.			GROSS BLUCK													
		As on 0	As on 01.04.2019	Addition duringthe year	ngthe year	Total as or	Total as on 31.03.2020	Upto 31	Upto 31.03.2019	During the year	se year	Upto 31,03,2020	03.2020	As on 3	As on 31.03.2020	As on 31	As on 31.03.2019
		UGC Plan Grant (Rs.)	Other Grants/ Own Funds (Rs.)	UGC Plan Grant (Rs.)	Other Grants/ Own Funds (Rs.)	UGC Plan Grant	Other Grants/ Own Funds (Rs.)	UGC Plan Grant (Rs.)	Other Grants/ Own Funds (Rs.)	UGC Plan Grant (Rs.)	Other Grants/ Own Funds	UGC Plan Grant (Rs.)	Other Grants/ Own Funds (Rs.)	UGC Plan Grant (Rs.)	Other Grants/ Own Funds	UGC Plan Grant	Other Grants/ Own Funds (Rs.)
easehold Land			57,894			¥	57,894	,	,	1			•		57,894		768'29
guilding	10%	180,10,836	55,13,771			180,10,836	55,13,771	47,36,763	27,18,106	13,27,407	2,79,567	60,64,170	29,97,673	119,46,666	25,16,098	132,74,073	27,95,665
pproach Road	10%		2,000			*	5,000	,	3,063	1	194	v	3,257		1,743		1,937
lectrical Equipments	15%	91,08,883	25,00,984			91,08,883	25,00,984	52,11,175	16,39,558	5,84,655	1,29,214	57,95,830	17,68,772	33,13,053	7,32,212	38,97,708	8,61,426
umiture & Fixtures	10%	88,97,670	12,01,464		2,55,170	88,97,670	14,56,634	37,42,662	7,42,889	5,15,502	69,325	42,58,164	8,12,214	46,39,506	6,44,420	51,55,008	4,58,575
Office Equipments	15%	5,59,264	14,87,158		4,43,594	5,59,264	19,30,752	4,24,597	11,58,755	20,200	82,531	4,44,797	12,41,286	1,14,467	6,89,456	1,34,667	3,28,403
ibrary Books	40%	171,15,959	269,49,004		4,09,265	171,15,959	273,58,269	152,14,663	253,74,415	7,60,519	7,88,708	159,75,182	261,63,123	11,40,777	11,95,146	19,01,296	15,74,589
omputers	40%	200,00,00	74,33,270		2,36,000	90,60,007	76,69,270	75,63,263	74,23,871	5,98,700	096'09	81,61,963	74,74,831	8,98,044	1,94,439	14,96,744	6,399
ibrary Equipments	15%	25,18,428	24,75,678			25,18,428	24,75,678	19,02,162	18,95,693	92,440	766,987	19,94,602	19,82,690	5,23,826	4,92,988	6,16,266	5,79,985
ports Equipments	10%	٠	28,519				28,519	•	17,471		1,105	*	18,576	1	9,943		11,048
staff Car	15%	SV.	5,15,000			(4)	5,15,000		3,95,718	30.	17,892	20	4,13,610	9	1,01,390	,	1,19,282
ub-Total (A)		652,71,047	481,67,742		13,44,029	652,71,047	495,11,771	387,95,285	413,69,539	38,99,423	15,06,493	426,94,708	428,76,032	225,76,339	66,35,739	264,75,762	67,98,203
ixed Assets at irector's Residence lectrical Equipments	15%	r	3,29,890	r	,		3,29,890	,	2,53,480		11,461	w	2,64,941	,	64,949	,	76,410
umiture & Fixtures	10%	22,899	4,53,580	,	•	22,899	4,53,580	14,027	2,77,854	887	17,573	14,914	2,95,427	7,985	1,58,153	8,872	1,75,726
office Equipments	15%	*	30,765	¥	•	•	30,765		23,639		1,069	*1	24,708		6,057		7,126
omputers	%09	,	1,09,111	0			1,09,111		1,09,047		26	•	1,09,073	1	38	•	
ub-Total (B)		22,899	9,23,346			22,899	9,23,346	14,027	6,64,020	887	30,129	14,914	6,94,149	7,985	2,29,197	8,872	2,59,326
OTAL COST (A+B)		8K2 03 646	400 000 000														





SCHEDULE - 8
INVESTMENTS

Name of the Fund		With Scheduled Banks	uled Banks		With UTI	Total	tal
	Canara Bank	Uco Bank	Bank of Baroda	Total		As at 31.03.2020 As at 31.03.2019	As at 31.03.2019
	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)	(Rs.)
(a) General Fund				- 7			
In Fixed Deposits	,	809,87,410	220,17,595	1030,05,005	,	1030,05,005	1005,58,327
In Flexi Deposits			ï	1		1	ı.
(b) Specified Funds	3						
Life Membership Fund	,	173,70,211	,	173,70,211	3,00,300	176,70,511	164,94,366
Sulakhna Devi Fund	1,18,386	4,84,063	1	6,02,449	,	6,02,449	5,63,839
Gold Medal Fund		38,39,807		38,39,807		38,39,807	35,94,776
TOTAL	1,18,386	1026,81,491		1248,17,472	3,00,300	1251,17,772	1212,11,308





		As At 31.03.2020		As At 31.03.2019
SCHEDULE - 9				
CURRENT ASSETS, DEPOSITS & ADVANCES				
		(Rs.)		(Rs.)
(A) CASH AND BANK BALANCES				
Cash in Hand		4,300		6,493
Postage Imprest		5,372		4,442
Saving Bank Accounts:				
Uco Bank A/c No.9792		19,91,099		5,14,725
Uco Bank A/c No.257036		74,39,373		180,71,484
Bank of Baroda A/c No.13830100006557		30,74,611		3,27,860
Canara Bank A/c No.2417101021884		1,000		1,000
Uco Bank A/c No.88227		2,874		11,445
	_	125,18,629	_	189,37,449
(B) CLOSING STOCK OF PUBLICATIONS	_	16,79,023	=	14,68,409
(C) INTEREST ACCRUED ON INVESTMENT				
General Fund		21,24,087		23,26,491
Sulkhana Devi Fund		13,985		13,322
Life Membership Fund		4,89,528		5,39,077
Gold Medal Fund		65,703		64,845
	_	26,93,303	_	29,43,735
(D) AMOUNTS RECEIVABLE				
Ministry of Law & Justice		42,08,034		17,05,603
Ministry of External Affairs		1,19,635		17,05,000
Ministry of Finance		2,57,298		
National Human Rights Commission		1,78,873		
Project Grant Receivable		4,07,266		4,99,651
Interest Receivable		38,965		1,00,00
Input Tax Credit (ITC)		34,965		
Tax Deducted At Source (GST)		12,920		
TDS Recoverable		11,90,934		11,85,067
Electricity charges from Staff		912		687
Canteen Contractor		11,221		22,671
	_	64,61,023	_	34,13,679
(E) DEPOSITS AND ADVANCES				
Advances to CPWD				
Plan Funds	84,17,152		84,17,152	
Non-Plan Funds	Control of the Control	84,49,071	31,919	84,49,071
Advances to Staff		24,404	75	1,500
Advances to Others				10 \$000 TO
Plan Funds	_		-	
Non-Plan Funds	3,500	3,500	3,500	3,500
Deposits	The second secon	60,670		60,670
Prepaid Expenses		5,31,735		5,55,798
		90,69,380		90,70,539
GRAND TOTAL (A+B+C+D+E)		324,21,358		358,33,811





		Year Ended	Year Ended
		31.03.2020	31.03.2019
Schedu	ule - 10		
Grant-i	n-aid		
S.No.		(Rs.)	(Rs.)
1	Grant received from M/o Law & Justice	300,00,000	400,00,000
		300,00,000	400,00,00
			Situation of the state
	ule - 11		
Rental	Income		
S.No.		(Rs.)	(Rs.)
1	O/L Wing - M/o Law & Justice	51,19,320	51,19,320
2	Cental Agencies - M/o Law & Justice	77,52,192	77,52,192
3	Canteen	1,84,042	1,31,102
4		14,46,728	13,15,475
	Alliteke a Meeting Rooms	17,70,720	
Schedi	ule - 12 Subscription	145,02,282	143,18,08
Schedi Fees & S.No.	Subscription	(Rs.)	143,18,08 (Rs.)
Schedu Fees & S.No.	Subscription PG Diploma Courses	(Rs.) 73,18,175	(Rs.) 82,80,580
Schedu Fees & S.No.	PG Diploma Courses LL.M. Course	(Rs.) 73,18,175 32,30,750	(Rs.) 82,80,580 32,93,300
Schedu Fees & S.No.	PG Diploma Courses LL.M. Course Ph.D. Course	(Rs.) 73,18,175 32,30,750 3,61,000	(Rs.) 82,80,580 32,93,300 4,37,500
Schedu Fees & S.No.	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.)	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000
Schedu Fees & S.No. 1 2 3 4 4	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400
Schedu Fees & S.No. 1 2 3 4 4	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200
Schedu Fees & S.No. 1 2 3 4 4 5	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346
Schedu Fees & S.No. 1 2 3 4 4 5 6	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875
Schedu Fees & S.No. 1 2 3 4 4 5 6 7	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041	(Rs.) 82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875
Schedi Fees & S.No. 1 2 3 4 4 5 6 7 8	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875
Schedu Fees & S.No. 1 2 3 4 4 5 6 6 7 8 Schedu	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875
Schedu Fees & S.No. 1 2 3 4 4 5 6 6 7 8 Schedu	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,66
Schedo Fees & S.No. 1 2 3 4 4 5 6 7 8 Schedo Project	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047 174,60,785	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,66
Schedi Fees & S.No. 1 2 3 4 4 5 6 7 8 Schedi Project	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Income Project Grant - Ministry of External Affairs Training Programme - DCPCR	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047 174,60,785	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,66
Schedu 5.No. 1 2 3 4 4 5 6 6 7 8 Schedu 5.No. 1 2 3 3 4 4 5 6 7 8 5 6 7 8 5 6 7 8 5 6 7 8 7 8 7 8 7 8 7 8 7 8 7 8 7 8 7 8 7	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Income Project Grant - Ministry of External Affairs Training Programme - DCPCR Training Programme - NHRC	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047 174,60,785	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,66
Schedu 5.No. 1 2 3 4 4 5 6 6 7 8 Schedu Project S.No. 1 2 3 4 4 5 6 6 7 8 5 6 6 7 8 5 6 6 7 8 6 7 8 6 7 8 7 8 7 8 7 8 7 8 7 8	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Income Project Grant - Ministry of External Affairs Training Programme - DCPCR Training Programme - NHRC Project - Waqf Board	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047 174,60,785	(Rs.) 82,80,586 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,66
Schedu 5.No. 1 2 3 4 4 5 6 6 7 8 Schedu Project S.No. 1 2 3 4 4 5 6 6 7 8 5 6 6 7 8 5 6 6 7 8 6 7 8 6 7 8 7 8 7 8 7 8 7 8 7 8	PG Diploma Courses LL.M. Course Ph.D. Course Admission Process Fee (Diploma/ LL.M/ Ph.D.) Online IPR Course Online Cyber Law Course Library Fees Recruitment Application Fee Membership Fee - Ordinary Members ule - 13 Income Project Grant - Ministry of External Affairs Training Programme - DCPCR Training Programme - NHRC	(Rs.) 73,18,175 32,30,750 3,61,000 36,22,000 8,60,350 17,84,150 74,272 87,041 1,23,047 174,60,785	82,80,580 32,93,300 4,37,500 36,00,000 11,13,400 14,15,200 1,10,346 1,79,460 3,26,875 187,56,66





	Year Ended	Year Ended
	31.03.2020	31.03.2019
Schedule - 14		
Interest Received		
S.No.	(Rs.)	(Rs.)
1 Interest on General Fund Investments	67,44,505	69,15,572
2 Interest on Saving Bank Accounts	4,99,636	4,60,946
	72,44,141	73,76,51
Schedule - 15		
Sale of Journal & Other Publication		
S.No.	(Rs.)	(Rs.)
1 Annual Survey	1,20,620	1,43,950
2 Journal Income	5,42,917	1,48,240
3 Publication Income	1,51,037	76,285
4 Newsletter Income	8,14,714	460 3,68,93
Schedule - 16		
Miscellaneous Income S.No.	(Rs.)	(Rs.)
Photostat/ Computer Printing Charges	83,869	1,42,759
2 Royalty	17,924	7,794
3 Project Administration Charges	4,86,944	6,97,786
4 Diploma Certificate Charges	12,000	15,800
5 Membership I-Card Charges	6,180	5,200
5 Membership I-Card Charges6 Sale of Tender Form	6,180	5,200 36,000





		<u>Year Ended</u> 31.03.2020	Year Ended 31.03.2019
Schedu	ıle - 17		
Salarie	s & Allowances		
S.No.		(Rs.)	(Rs.)
1	Salaries & Allowances	461,07,221	447,21,869
2	Contribution to Provident Fund	45,84,025	43,27,104
3	Gratuity Expenses paid to LIC	22,72,197	46,37,212
4	Leave Encashment Expenses paid to LIC	10,01,420	26,70,513
5	Leave Encashment with LTC	50,000	1,92,692
6	DA Arrears	4,62,478	3,16,258
7	LTC /HTC Expenses	77,222	10,26,668
8	Group Mediclaim Premium	8,37,465	6,48,839
9	Medical Expenses	3,059	-
10	Honorarium to Staff	9,700	60,500
11	Children Education Allowance	10,80,000	11,38,500
		564,84,787	597,40,15
Schedu	ule - 18		
Admini	strative Expenses		
S.No.		(Rs.)	(Rs.)
	T	2 24 740	4 E7 40/
1	Travelling & Conveyance	2,31,746	4,57,490
1	Security Services	25,77,718	
			23,23,01
2	Security Services	25,77,718	23,23,019 22,76,22
3	Security Services Housekeeping and Outsourcing Expenses	25,77,718 33,33,413	23,23,019 22,76,22 17,45,779
2 3 4	Security Services Housekeeping and Outsourcing Expenses Electricity & Water	25,77,718 33,33,413 21,31,001	23,23,01 22,76,22 17,45,77 1,11,52
2 3 4 5	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax	25,77,718 33,33,413 21,31,001 1,04,880	23,23,019 22,76,22 17,45,779 1,11,529 5,75,19
2 3 4 5 6	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611	23,23,01 22,76,22 17,45,77 1,11,52 5,75,19 2,81,94
2 3 4 5 6 7	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986	23,23,019 22,76,22 17,45,779 1,11,529 5,75,194 2,81,949
2 3 4 5 6 7 8 9	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830	23,23,019 22,76,22 17,45,779 1,11,529 5,75,194 2,81,949 84,518 1,61,384
2 3 4 5 6 7 8 9	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187	23,23,019 22,76,22 17,45,779 1,11,529 5,75,194 2,81,949 84,510 1,61,384
2 3 4 5 6 7 8 9	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000	23,23,019 22,76,22 17,45,779 1,11,529 5,75,199 2,81,949 84,519 1,61,389 60,000 2,00,000
2 3 4 5 6 7 8 9 10	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000	23,23,01: 22,76,22 17,45,77: 1,11,52: 5,75,19: 2,81,94: 84,51: 1,61,38: 60,00: 2,00,00: 37,70:
2 3 4 5 6 7 8 9 10 11 12 13 14	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800	23,23,01: 22,76,22: 17,45,77: 1,11,52: 5,75,19- 2,81,94: 84,51: 1,61,38- 60,00: 2,00,00: 37,70: 85,58:
2 3 4 5 6 7 8 9 10 11 12 13	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580	23,23,019 22,76,22 17,45,779 1,11,529 5,75,19 2,81,949 84,519 1,61,388 60,000 2,00,000 37,700 85,588 7,60,454
2 3 4 5 6 7 8 9 10 11 12 13 14	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff Staff Car Expenses	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580 18,33,684 60,000 58,771	23,23,019 22,76,22 17,45,779 1,11,529 5,75,19 2,81,949 84,518 1,61,384 60,000 2,00,000 37,700 85,588 7,60,454 60,000
2 3 4 5 6 7 8 9 10 11 12 13 14 15	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff Staff Car Expenses Newspaper Reimbursement Expenses	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580 18,33,684 60,000	23,23,019 22,76,22° 17,45,779 1,11,529 5,75,194 2,81,949 84,518 1,61,384 60,000 2,00,000 37,700 85,586 7,60,454 60,000 52,796
2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff Staff Car Expenses Newspaper Reimbursement Expenses Telephone Reimbursement Expenses	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580 18,33,684 60,000 58,771	23,23,01 22,76,22 17,45,77 1,11,52 5,75,19 2,81,94 84,51 1,61,38 60,00 2,00,00 37,70 85,58 7,60,45 60,00 52,79 1,73,05
2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff Staff Car Expenses Newspaper Reimbursement Expenses Telephone Reimbursement Expenses Recruitment Expenses	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580 18,33,684 60,000 58,771 1,62,150	23,23,019 22,76,22 17,45,779 1,11,529 5,75,19 2,81,949 84,510 1,61,384 60,000 2,00,000 37,700 85,580 7,60,454 60,000 52,796 1,73,056 1,61,393
2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff Staff Car Expenses Newspaper Reimbursement Expenses Telephone Reimbursement Expenses	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580 18,33,684 60,000 58,771 1,62,150 1,29,036	23,23,015 22,76,227 17,45,775 1,11,525 5,75,194 2,81,945 84,518 1,61,384 60,000 2,00,000 37,700 85,580 7,60,454 60,000 52,796 1,73,050 1,61,393 2,07,985
2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18 19	Security Services Housekeeping and Outsourcing Expenses Electricity & Water Telephone & Fax Photostat, Printing & Stationary Postage & Stamps Insurance Refreshment Statutory Auditor's Remuneration Internal Auditors's Remuneration Legal & Professional Membership & Subscription Repair & Maintenance Liveries to Staff Staff Car Expenses Newspaper Reimbursement Expenses Telephone Reimbursement Expenses Recruitment Expenses	25,77,718 33,33,413 21,31,001 1,04,880 5,79,611 1,56,986 2,97,830 1,05,187 60,000 2,30,000 26,800 86,580 18,33,684 60,000 58,771 1,62,150 1,29,036 2,82,428	4,57,490 23,23,015 22,76,227 17,45,775 1,11,529 5,75,194 2,81,948 84,518 1,61,384 60,000 2,00,000 37,700 85,580 7,60,454 60,000 52,796 1,73,050 1,61,393 2,07,988 2,27,362 29,322





		Year Ended 31.03.2020	Year Ended 31.03.2019
Schedu	ile - 19	01.00.2020	01.00.2010
	// Publication Expenses		
S.No.		(Rs.)	(Rs.)
	Journal Expenses	4,37,422	6,43,957
	Publication/ Annual Survey/ Digitization Expenses	5,41,418	6,80,693
3	Newsletter Expenses	1,23,153	2,83,599
	Subscription of Journals/ Database	11,10,849	7,56,593
		22,12,842	23,64,84
Schedu	ıle - 20		
Lecture	e, Seminar & Course Expenses		
S.No.		(Rs.)	(Rs.)
1	Diploma Course Expenses	9,64,437	1,84,300
2	Ph.D. Expenses	63,000	61,715
3	LLM Course Expenses	5,78,034	1,28,296
4	Online IPR Course	24,000	88,226
5	Online Cyber Law Course	24,000	1,10,725
6	Meeting & Seminar Expenses	5,37,014	6,32,209
7	Summer Course & Conferences	-	4,71,145
8	Scholarship	1,00,000	1,50,000
		22,90,485	18,26,61
Schedu	ıle - 21		
Project	Expenses		
S.No.		(Rs.)	(Rs.)
1	Project Grant - Ministry of External Affairs	-	11,13,127
2	Training Programme - DCPCR	-	92,385
3	Training Programme - NHRC	-	5,95,979
4	Project - Waqf Board		80,000
5	Project - CIC		5,79,500





SCHEDULE - 22

SIGNIFICANT ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

(A) Accounting Convention:

- i. These Financial Statements have been prepared on going concern concept on accrual basis under historical cost convention, and are in compliance with generally accepted accounting principles and the applicable Accounting Standards.
- ii. The preparation of financial statements in conformity with generally accepted accounting principles in India requires management to make estimates and assumptions that affect the reported amounts of assets and liabilities and disclosures of contingent liabilities at the date of the financial statements and the reported amounts of revenue and expenses during the reporting period. Differences between the actual results and estimates are recognized in the year in which results are known materialized.

(B) ACCOUNTING POLICIES

- (a) Income from Grants for Specific Projects is accounted for to the extent expenses for the projects are incurred. However, unspent amount of grant is appropriated as income on completion of the projects unless the unspent amount is refundable. Other grants are accounted for as income on receipt basis.
 - (b) Amount overspent, in case of a project, is shown as recoverable.
 - (c) Income from Fees, Annex Rent and Rent from halls is accounted for on cash basis. However, fee received in advance is carried forward to be adjusted in future.
 - (d) Journals purchased for the library and Ordinary Membership Subscription received during the year is accounted for on cash basis.
 - (e) Other items of Income and Expenditure Account of the Institute are accounted for on accrual basis.
 - (f) Interest in investments relating to specified funds is credited to the respective funds.
 - (g) Gratuity and Leave Encashment policies have been taken from Life Insurance Corporation of India and the annual contributions are accounted for as expense, in the relevant year.
 - (h) Life Membership fees and Ordinary Membership fees received and pending for grant of membership is treated as liability.





- (a) Depreciation was not provided on Fixed Assets upto 31.03.2010 and an amount equal to the cost of fixed assets acquired during the year was appropriated out of surplus for the year and credited to Capital Assets Fund. However, as per the decision of the Executive Committee, annual depreciation was since been calculated on Fixed Assets of the Institute as per the rates prescribed in the Income Tax Act, 1961 for the year ended 31st March 2011. As decided, annual depreciation on Fixed Assets procured prior to 31.3.2010 amounting to Rs.2,30,74,958 is being adjusted against the Capital Assets Fund and the same practice will be followed till the Assets are fully depreciated and Capital Assets Fund is exhausted.
 - (b) Assets acquired out of one time UGC Grant have also been capitalised as Fixed Assets. Depreciation on Fixed Assets procured out of Plan Grant received from UGC is adjusted against 'Plan Grant from UGC' (Refer Schedule-3).
- 3. Cost of Library Books and other publications intended to be kept as reference material in the library is capitalized.
- The cost of books and Annual Survey published after 1.4.2004 and remaining unsold at the year end is included in the Closing Stock of Publications.

(C) NOTES TO ACCOUNTS

- The Indian Law Institute is registered u/s 12A of the Income Tax Act 1961, vide letter no. JE-3(34)/62/8250 dated 9th July 1974 issued by the office of The Commissioner of Income Tax, New Delhi.
- The Institute is approved u/s 10(23C)(vi)(via) of the Income Tax Act 1961 vide Order No. F.No. DGIT(E)/10(23C)(VI)/2010-11/1579 dated 29th March 2011 issued by Director General of Income Tax(Exemption), Ministry of Finance, Government of India.
 - Further the Institute is also approved u/s 35(i)(iii) of the Income Tax Act 1961 vide Letter No. F.No.203/75/2009/ITA-II dated 28th January 2010 through Notification No. 5/2010.
- 3. Demand for Property Tax raised by New Delhi Municipal Council (NDMC) amounting Rs.4,55,89,578/- for the years 2001-2002 to 2019-20 are contested by the Institute, in Delhi High Court including Rs.23,13,750/- for the year 2019-20. No provision has been made on this account in Income & Expenditure Account, hence there is Contingent Liability for the same.
- 4. The Institute has taken Insurance policy for Leave Encashment and Group Gratuity from Life Insurance Corporation of India. The contributions made and/ or amount determined to be payable to the respective funds are accounted for as an expense.
- 5. The GST is applicable on the Rental Income and membership subscription of the Institute and accordingly the Institute got registered with the GST Department on 28th May, 2019. The Institute started to charge GST on its rental services and membership subscription with effect from July 2019 onwards and accordingly thereafter started to





deposit the GST and file GST Returns on monthly basis as per the provisions of the GST Act.

- As on 31.03.2020, a sum of Rs.84,17,152 (Plan Funds) and Rs.31,919 (Non-Plan Funds) is appearing as Advance given to CPWD by the Institute for renovation of building.
- 7. Management has assessed the impact of COVID-19 on its Financials and there is no material impact on the same.

8. Previous year's figures have been rearranged/ regrouped wherever necessary.

(Prof. (Dr.) Manoj Kumar Sinha) Director

(Shreenibas Chandra Prusty) Registrar Dr. A. K. Verma) Dy. Registrar

(Ashish Bawa) Chief Accountant

Place: New Delhi

Date: 2 4 DEC 2020

